

FORM A

PUBLIC ANNOUNCEMENT

{Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017}

**For the attention of the stakeholders of
Aaroh Finance and Investments Private Limited**

S. No.	Particulars	Details
1.	Name of Corporate Person	AAROH FINANCE AND INVESTMENTS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	20 th March, 1997
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Delhi Under Companies Act, 1956
4.	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	CIN: U65929DL1997PTC086017
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	Regd. Office: 10, Sagar Apartments, 6, Tilak Marg, New Delhi - 110001
6.	Liquidation commencement date of Corporate Person	14 th October 2021
7.	Name, Address, Email Address, Telephone Number and the Registration number of the Liquidator	Munish Kumar Sharma Reg. No. IBBI/IPA-002/IP-N00050/2016-2017/10094 AAF-14, Shipra Krishna Azure, Kaushambi, Ghaziabad-201012, UP Email: munish@mksadvisors.com Contact: 0120-4165725, 98185-67143
8.	Last date for submission of claims	13 th November 2021

Notice is hereby given that the AAROH FINANCE AND INVESTMENTS PRIVATE LIMITED has commenced voluntary liquidation on 14th October 2021.

The stakeholders of AAROH FINANCE AND INVESTMENTS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 13th November 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


(Munish Kumar Sharma)
Liquidator

Date: 14th October 2021
Place: Kaushambi, Ghaziabad